

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1849
ANSWERED ON:04.12.2014
WAGE DAYS UNDER MGNREGS
Birla Shri Om;Chautala Shri Dushyant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the average number of days of employment provided to workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State/UT-wise;
- (b) whether the average number of employment has been less than 50 as against the 100 guaranteed under MGNREGS;
- (c) whether the Government has analysed the reasons for such dismal progress of the Scheme;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to create demand of employment and spreading awareness under MGNREGS?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d): The State/UT-wise details of average days of employment provided per household under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during each of the last three years and the current year are at Annexure. MGNREGA is a demand driven programme and the demand for work itself is influenced by various factors such as rainfall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. Government remains actively engaged with State Governments in establishing the system that ensures provision of work as per demand.

(e): To generate awareness about the provisions of the scheme and to provide adequate employment opportunities to rural households under MGNREGA, the States/UTs have been requested for the following:

Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.

Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA do not go unregistered.

Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.

Formulation of a specific plan to include special categories of vulnerable people viz. persons with disabilities, primitive tribal groups, nomadic tribal groups, de-notified tribes etc.

Adoption of appropriate programme flexibility to ensure reaching of benefits of MGNREGA to the primitive tribal groups, de-notified tribes and nomadic tribes.

Organisation of workers into labour groups to ensure powerful demand-side pulls for improving performance of MGNREGA.